

12.03 hrs.

PAPERS LAID ON THE TABLE

STATEMENT SHOWING THE ACTION TAKEN BY GOVERNMENT AND VARIOUS ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN BY MINISTERS DURING THE VARIOUS SESSIONS OF LOK SABHA.

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND

(1) Statement No. XXIII	Seventh Session, 1979	Sixth Lok Sabha
(2) Statement No. XIII	Second Session, 1980	} Seventh Lok Sabha
(3) Statement No. XX	Third Session, 1980	
(4) Statement No. XIV	Fourth Session, 1980	
(5) Statement No. XIV	Fifth Session, 1981	
(6) Statement No. VIII	Sixth Session, 1981	
(7) Statement No. VI	Seventh Session, 1981	
(8) Statement No. V	Eighth Session, 1982	
(9) Statement No. I	Ninth Session, 1982	

[Placed in Library Sec. No. LT-5455/82].

REVIEW ON AND ANNUAL REPORT OF ANDAMAN AND NICOBAR ISLANDS FOREST AND PLANTATION DEVELOPMENT CORPORATION LTD. PORT BLAIR FOR 1980-81.

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI) on behalf of Rao Birendra Singh: I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Andaman and Nicobar Forest and Plantation Development Corporation Limited, Port Blair, for the year 1980-81.

(2) Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited Port Blair for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—5456/82].

HOUSING (SHRI BHISHMA NARAIN SINGH): I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various Sessions of Lok Sabha:—

REVIEW ON AND ANNUAL REPORT OF NATIONAL HEAVY ENGINEERING COOPERATIVE LTD. NEW DELHI FOR 1980-81 AND STATEMENT FOR DELAY. REVIEW ON AND ANNUAL REPORT OF ALL INDIA FEDERATION OF COOPERATIVE SPINNING MILLS LTD. BOMBAY FOR 1980-81 AND STATEMENT FOR DELAY.

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): I beg to lay on the Table

(1)(i) A copy of the Annual Report (Hindi and English versions) of the National Heavy Engineering Cooperative Limited, New Delhi, for the year 1980-81 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) on the working of the National Heavy Engineering Cooperative Limited, New Delhi, for the year 1980-81.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT—5457/82].

3 (i) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year 1980-81 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year 1980-81.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT—5458/82].

ASSAM PURCHASE TAX (AMENDMENT) RULES, 1980 AND STATEMENT FOR DELAY, NOTIFICATIONS UNDER CUSTOMS ACT, 1962 AND CENTRAL EXCISE RULES, 1944.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS (SHRI MALLIKAR-JUN) on behalf of Shri Janardhana Po-jary: I beg to lay on the Table.

(1) A copy of the Assam Purchase Tax (Amendment) Rules, 1980 (Hindi and English versions) published in Notifi-cation No. FTX 143/79/57 published in Assam Gazette dated the 17th March, 1981, under sub-section (4) of section 43 of the Assam Purchase Tax Act, 1967 read with proclamation issued by the President on the 19th March, 1982.

(2) A copy of the statement (Hindi and English versions) giving reasons for delay in laying the notification mention-ed at (1) above.

[Placed in Library. See No. LT—5459/82].

(3) A copy each of the following No-tifications (Hindi and English versions) under section 159 of the Customs Act, 1962.

(i) The Customs (Appeals) Rules, 1982 published in Notification No. G.S.R. 564(E) in Gazette of India dated the 10th September, 1982 together with an explanatory memorandum.

(ii) G.S.R. 581(E) published in Gazette of India dated the 1st October, 1982 together with an explanatory memorandum regarding rates of ex-change for conversion of certain for-ign currencies into Indian currencies or vice-versa.

(iii) G.S.R. 584(E) published in Gazette of India dated the 1st October, 1982 together with an explanatory Note regarding continuance of the existing basic customs duty on un-wrought copper at 70 per cent ad valorem for a period of one month ending on 31st October, 1982.

(iv) G.S.R. 585(E) published in Gazette of India dated the 1st Octo-ber, 1982 together with an explanatory Note regarding continuance of exemp-tion from auxiliary duty of customs on wrought copper for a period of one ending on 31st October, 1982.

(v) G.S.R. 588(E) published in Gazette of India dated the 1st October, 1982 together with an explanatory Note regarding extension of concessional basic customs duty of 10 per cent ad valorem on imported plain aluminium foil for use in the manufacture of plastic film capacitors.

(vi) G.S.R. 589(E) published in Gazette of India dated the 1st October, 1982 together with an explanatory Note regarding reduction of the rate of export duty on soft cotton waste from 25 per cent ad valorem to 12.5 per cent ad valorem.

[Placed in Library. See No. LT—5460/82].

(4) A copy each of the following No-tifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) G.S.R. 586(E) published in Gazette of India dated the 1st Octo-ber, 1982 together with an explanatory Note extending the existing basic ex-cise duty on copper.

(ii) G.S.R. 587(E) published in Gazette of India dated the 1st Octo-ber, 1982 together with an explana-tory Note extending the existing basic